

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL  
PATNA BENCH : PATNA

Review Application No.31 of 2008  
IN  
CIVIL CONTEMPT PETITION NO. 50 OF 2007

IN  
ORIGINAL APPLICATION NO.77 of 2006

Patna, this the Wednesday day of 4<sup>th</sup> February, 2009

Hon'ble Ms. Sadhna Srivastava, Member-J  
Hon'ble Mrs. Manjulika Gautam, Member-A

R.K. Roy, S/o late Prabhu Roy, Junior Engineer/P.Way  
E.C. Railway, Danapur, residing in Janaki Niwas,  
Road No.2 (Ram Sevak Path), Dwarikapuri, Hanuman  
Nagar, Patna. ....Applicant.

Versus

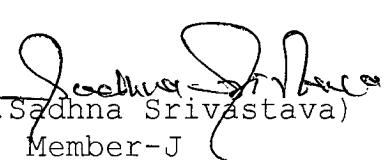
1. Sri Rajeev Bhargav, Chief Administrative Officer, Construction, E.C. Railway, Mahendrughat, Patna.
2. P.P. Pandey, Dy. Chief Engineer Construction, E.C. Railway, Danapur, Patna.  
....Respondents.

O R D E R (By Circulation)

By Mrs. Manjulika Gautam, Member-A

This Review Application No. 31 of 2008 has been filed with a prayer that the order passed by this Tribunal in CCA No. 50 of 2007 arising out of O.A. no. 77/2006 may be reviewed. Since there is no provision in the A.T. Act for reviewing the order passed in CCA, the Review Application is misconceived and is accordingly dismissed.

  
(Mrs. Manjulika Gautam)  
MEMBER-A

  
(Ms. Sadhna Srivastava)  
Member-J